

The Deputy Minister in the Ministry of Railways (Shri Sham Nath):

(a) The layout plan has not yet been received from the Delhi Municipal Corporation. The design of the road over-bridge is to be finalized by the Railway in consultation with Delhi Municipal Corporation.

(b) Does not arise.

Raid on Sehla Railway Station

185. Shri Bhanu Prakash Singh:
Shri Yashpal Singh:
Shri Bagri:
Shri Ram Harkh Yadav:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a large number of passengers travelling to Moradabad by the Moradabad-Kanpur train raided Sehla Station on the 30th September, 1965;

(b) if so, the details thereof; and

(c) the action taken in the matter?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) to (c). No. The correct position is that on 29-9-65, about 50 students, who were travelling by 128 Down passenger train without tickets got down at Sehla Railway Station, expecting a Magisterial raid ahead. They surrounded the Station Master's office, demanding stoppage of the train till they were issued tickets. When the Station Master expressed his inability, the students assaulted him, looted some tickets from the ticket tube and cash amounting to Rs. 21.08. Four students were caught with the assistance of Guard, T.T.E. and passengers and subsequently, handed over to the Police. The Govt. Railway Police Moradabad registered a case U/s 395 IPC and are investigating into it. Two constables of the Govt. Rly. Police have been posted at Sehla Rly. Station for the protection of the Railway Staff.

Aligarh Railway Station

186. Shri Bhanu Prakash Singh:
Shri Yashpal Singh:

Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 815 on the 27th August, 1965 regarding the seizure of certain official documents from the office of the Station Master, Aligarh Railway Station and state:

(a) whether the investigation has since been concluded;

(b) if so, the result of the inquiry; and

(c) the action taken in the matter?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) Yes, the investigation by Special Police Establishment has been completed.

(b) Shri S. L. Chaddha, Station Master, Aligarh, Shri U. S. Srivastava, Office Clerk and Shri Kalyan Singh, Pay Clerk, Tundla, have been held responsible for misappropriation, amounting to misconduct. Shri T. N. Sharma, Head Clerk, Station Master's Office and Shri Shiv Dayal, Parcel Clerk, Aligarh, have also been found wanting in certain aspects, but no definite charges have been preferred against them.

(c) The report of the Special Police Establishment is being sent by the Northern Railway Administration to the competent disciplinary authority for taking regular departmental action against the accused employees.

Steel Plant in Punjab

187. Shri Bagri:
Shri Bhanu Prakash Singh:
Shri Yashpal Singh:
Shri Madhu Limaye:
Shri Ram Harkh Yadav:

Will the Minister of Steel and Mines be pleased to state:

(a) whether it is a fact that a Steel Plant is proposed to be set up in the Public Sector in Punjab;